NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 10.07.2025 (THURSDAY)
CHENNAI BENCH (HYBRID MODE)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025 For Condone Delay IA No. 940/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors.	Ms. R Moneshaa	
2.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025 For Condone Delay IA No. 942/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	
3.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025 For Condone Delay IA No. 899/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Mennakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James For Caveator
4.	Comp App (AT) (CH) (Ins) No. 307/2025 For Condone Delay IA No. 906/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	
5.	Comp App (AT) (CH) (Ins) No. 308/2025 For Stay IA No. 911/2025 For Exemption IA No. 912/2025 Leave to file IA No. 913/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr, VVSN Raju For Caveator
6.	Comp App (AT) (CH) (Ins) No. 310/2025 For Stay IA No. 916/2025 Leave to file IA No. 917/2025 For Exemption IA No. 918/2025	The Telangana Housing Board Vs Birendra Kumar Agrawal, RP, Manjeera Constructions Ltd & Anr.	Mr. PVL Bhanu Prakash	Mr, VVSN Raju For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 944/2025 (For Substitution-with defects) & IA No. 946/2025 (For Condone Delay in filing IA-with defects) in TA (AT) No. 06/2022 (Comp App (AT) No. 361/2018 IA No. 192/2018 For Exemption IA No. 1748/2018 For Stay IA No. 1749/2018)	O. Arumugasamy Vs TR Mills Pvt Ltd& 15 Ors WITH	Mr. Pranav V Shankar	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar-R5-R7 Mr. Praveen Kumar R10
8.	TA (AT) No. 12/2022 (Comp App (AT) No. 259/2018)	M Chandraprabha & 2 Ors. Vs M. Leela & 11 Ors. WITH	Mr. S Eshwar	Mr. Aman Nalina Lingesh- R1- R4 Mr. Pranav V Shankar
9.	TA (AT) No. 13/2022 (Comp App (AT) No. 258/2018 For Stay IA No. 1196/2018)	Chandra Spinning & Weaving Mills Pvt. Ltd & 3 Ors Vs M. Leela & 10 Ors.	Mr. S Eshwar	Mr. Aman Nalina Lingesh-R1-R4 Mr. Praveen Kumar R9 - R10 Mr. Pranav V Shankar
10.	IA No. 829/2025 (For Substitution) in TA (AT) No.16/2022 (Comp App (AT) No. 310/2018 For Stay IA No. 1353/2018 For Exemption IA No. 1359/2018) For Direction IA No. 1150/2024	M. Nagaraj Vs M. Leela & 13 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh-R1-R4 Mr. S Eshwar- R6, R8- R10 Mr. Praveen Kumar R12 Mr. Pranav V Shankar
11.	IA No. 943/2025 (For Substitution- with defects) & IA No. 945/2025 (For Condone Delay in filing IA- with defects) In TA (AT) No. 19/2022 (Comp App (AT) No. 360/2018 For Direction IA No. 188/2018)	O Arumugasamy Vs Chandra Spinning and Weaving Mills Pvt. Ltd & 15 Ors. WITH	Mr. Pranav V Shankar	Mr. S Eshwar- R1-R4 Mr. Praveen Kumar R9
12.	TA (AT) No. 21/2022 (Comp App (AT) No. 277/2018 For Stay IA No. 1347/2018)	M.S Nagarathna & 3 Ors. Vs M Leela & 10 Ors. WITH	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. Pranav V Shankar Mr. Praveen Kumar

13.	TA (AT) No. 23/2022 (Comp App (AT) No. 309/2018 For Stay IA No. 1351/2018 For Exemption IA No. 1352/2018)	TR Mills Pvt Ltd & 5 Ors. Vs M. Leela & 8 Ors	Mr. Naman Jhabakh	Mr. Aman Nalina Lingesh- R1-R4 Mr. S Eshwar - R7-R9 Mr. Pranav V Shankar Mr. Praveen Kumar
14.	IA No. 862/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 272/2021 For Directions IA No. 204/2023	Sumit Binani, RP of KSK Mahanadi Power Company Ltd. Vs V. Venkatachalam, RP of Raigarh Champa Rail Infrastructure Pvt. Ltd. & Anr.	Mr. Sandeep Bajaj Mr. Allwin Godwin	Mr. Y Suryanarayana R1 Mr. Anirudh Krishnan R2
15.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors. WITH	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
16.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA (AT) No. 192/2021 (Comp App (AT) (Ins) 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
18.	Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
19.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors WITH	Ms. Madhavilatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11
20.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. Abhishek J	

21.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd WITH J Khaja Mohideen & 2	Mr. Akhil Akbar Ali Mr. Akhil Akbar Ali	Mr. F Raymond Albyness Mr. F Raymond
	(Ins) No. 58/2024 For Exemption IA No. 180/2024	Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd		Albyness
23.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
24.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489/2025	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R5 Mr, Gaurav Chatterjee- R7 Mr. Shabbeer Ahmed R8
25.	Comp App (AT) (CH) (Ins) No. 165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments Trust Vision India Fund Vs Mamta Binani, Erstwhile RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors	Mr. A Ram Kumar	Mr. Mayur Mundra R1 Mr. RS Dhuriyan- R4
26.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs Compar Estates and Agencies Pvt. Ltd.	Shivakumar & Suresh	Mr. CV Shailendran
27.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt. Ltd.	Mr. BSV Prakash Kumar	
28.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors.	Ms. Preeti Mohan	Mr. S Eshwar R1-R3
29.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. Shreyas Jayasimha	

30.	Comp App (AT) (CH)	KGR Constructions Pvt	Mr. Anant Merathia	Mr. KM Prasad,
	(Ins) No. 261/2025	Ltd		Liquidator
	To dispense with	Vs		For Caveator
	IA No. 742/2025	K Murali Krishna		
	-	Prasad, Liquidator of		
		ISR Infra Pvt Ltd		

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
31.	TA (AT) No. 273/2021 (Comp App (AT) No.49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar Vs American Road Technology & Solutions Pvt Ltd & 3 Ors	Ms. Priyadarshini Banerjee	Mr. KK Vigneshwar R1
32.	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
33.	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors.	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Ramasubramaniam Raja R2
34.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 2 Ors. WITH	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
35.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape Pvt Ltd & 37 Ors.	Mr. Vadiraj Anirudh	Mr. Anant Merathia R1
36.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob
37.	Comp App (AT) (CH) (Ins) No. 309/2022 For Stay IA No. 708/2022	Prakasan V & 10 Ors Vs Ravindra Chaturvedi, Liquidator of Excel Glasses Ltd	Mr. Shivshankar R Panicker	Mr. Varun Venkatesan
38.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer, Central Section, Commercial Taxes & Anr. Vs P Sriram, Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan

39.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd.	Mr. MS Viswanathan	Ms. H Krithika
40.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

<u>02.00 PM</u>

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava, IRP of Think & Learn Pvt Ltd Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur	Mr. Abhishek Jenasenan
2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava, IRP of Think and Learn Pvt Ltd Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur	Mr. Thriyambak J Kannan R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for	Counsel for
			Appellants	Respondents
3.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt Ltd Vs D Senthil Kumar & 9 Ors	Ms. R Moneshaa	Mr. AR Ramanathan R1 Mr. Bhagavath Krishnan- R4-R6 Mr. Surya Teja SS Nalla -R7 Ms. Priyadarshini Natarajan- R8
		WITH		Mr. Ashwin Shanbhag R10
4.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Mr. Ashwin Shanbhag	Mr. Bhagavath Krishnan- R3-R5 Mr. Surya Teja SS Nalla R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Ms. R Moneshaa- R9
		WITH		Mr. AR Ramanathan R10

5.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Lakshana Viravalli	Mr. Bhagavath Krishnan R3-R5 Mr. Surya Teja SS Nalla R6 Mr. Ashwin Shanbhag R8 Ms. R Moneshaa R9 Mr. AR Ramanathan R10
6.	Comp App (AT) (CH) No. 82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors	Mr. Surya Teja SS Nalla	Mr. Bhagavat Krishnan R3, R5 & R6 Mr. Ashwin Shanbhag R7 Ms. R Moneshaa- R8 Ms. Priyadarshini Natarajan- R9
7.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/ 2023 IA No. 883/2023	T R Dhinakaran & 3 Ors Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Bhagavath Krishnan	Mr. AR Ramanathan R2 Mr. Surya Teja SS Nalla R3 Ms. Priyadarshini Natarajan- R4 Mr. Ashwin Shanbhag R6 Ms. R Moneshaa- R7
8.	Contempt Case (AT) No. 01/2025 in Comp App (AT) (CH) No. 82/2022	D Kothai Vs D Senthilkumar & 9 Ors	Mr. C Vigneswaran	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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